

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 339 OF 2016 &
IA NO. 736 OF 2016**

Dated: 22nd April, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Chhattisgarh State Power Distribution Co. Ltd. Appellant(s)
Vs.
Real Power Pvt. Ltd. & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Apoorv Kurup
Ms. Nidhi Mittal

Counsel for the Respondent(s) : Mr. Raunak Jain
Mr. Vishvendra Tomar for R-1

Mr. C.K. Rai
Mr. Sachin Dubey for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **02.08.2019**.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/pk